

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

**Dated: The 07<sup>th</sup> January, 2021**

**No. 03A : The Additional District and Sessions Judges, named in column no. 2 of the table given below are hereby transferred and posted as Additional District and Sessions Judges in the Judgeship to be stationed ordinarily at the places mentioned in column no. 3 of the table against their respective names :**

<b>Sl. No.</b>	<b>Name of the Officers with designation and present place of posting with Judgeship.</b>	<b>(a) Designation at the new station (b) Place where the officer is to be ordinarily stationed at (c) Name of the Judgeship in which posted on transfer</b>
<b>1.</b>	<b>2.</b>	<b>3.</b>
<b>1.</b>	Sri Triloki Dubey A.D.J., Jhanjharpur (Madhubani)	(a) Additional District and Sessions Judge (b) Patna (c) Patna
<b>2.</b>	Sri Shatrughan Singh A.D.J., Banka (Banka)	(d) Additional District and Sessions Judge (a) Barh (b) Patna
<b>3.</b>	Sri Ravi Ranjan Mishra A.D.J., Supaul (Supaul)	(e) Additional District and Sessions Judge (a) Barh (b) Patna
<b>4.</b>	Sri Satyanarayan Sheohare A.D.J., Bettiah (West Champaran)	(f) Additional District and Sessions Judge (a) Danapur (b) Patna
<b>5.</b>	Sri Kamla Prasad A.D.J., Bagha (West Champaran)	(g) Additional District and Sessions Judge (a) Patna (b) Patna
<b>6.</b>	Sri Rakesh Kumar Tiwary A.D.J., Madhubani (Madhubani)	(h) Additional District and Sessions Judge (a) Patna (b) Patna

**By order of the High Court,  
Sd/- N.K.Pandey  
Registrar General**

**Memo No. 1097-1115 Dated, Patna, the 07<sup>th</sup> January, 2021**

Copy forwarded to the District and Sessions Judge, Madhubani / Patna /Banka / Supaul/ West Champaran at Bettiah / Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh-Marg, Patna/ Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna /

(2)

Registrar (Administration), Patna High Court, Patna / I/C Registrar I.T.-cum-C.P.C., Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / J.R.-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Section Officer I/C Monitoring Cell-II, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna, for information **(and communication to the officers concerned.**

**The officers concerned may be directed to make over charge of their respective offices immediately on receipt of Court's notification so as to join their new assignment soon thereafter)**

**(-) For District and Sessions Judges concerned.**

**By order of the High Court,**



**Registrar General**